

(b) if so, the number of notices served under this order?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The District Magistrate, Tripura, has ordered the collection of arrears of rent which have accumulated after 31st March, 1952 only. Arrears relating to the period before that date have already been remitted.

(b) 1899.

#### Grants to Territorial Councils

**3649. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government has imposed certain conditions for making grants to the Territorial Councils; and

(b) if so, the reasons therefor?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) and (b). Section 37 of the Territorial Councils Act, 1956, empowers the Central Government to make grants to the Councils subject to such conditions as it may impose. The budget estimates of the Councils showed a very wide gap between their income and expenditure and the Central Government decided to appoint a senior officer to examine their finances. Pending such examination, some conditions have been imposed to ensure that the Councils handle their finances with prudence and care.

#### Contingency-paid Staff in Survey of India

**3650.** { Shri S. M. Banerjee:  
          { Shri Tangamani:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total number of Contingency-paid staff who have completed five years of service in the Survey of India Department;

(b) whether the Surveyor General of India has issued a Circular Order

wherein it is stated that the Contingency-paid employees are eligible for regularisation after three years of service; and

(c) if so, when the employees who have completed more than five years will be transferred to the Regular Establishment?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Six have completed five years of continuous service.

(b) Yes, Sir, provided they are within the prescribed age limit.

(c) When the individual cases have been examined by the Surveyor General of India in the light of the recent liberalisation of the rules about the age limit.

#### Secondary Education in Orissa

**3651. Shri Panigrahi:** Will the Minister of Education be pleased to state the amount sanctioned by the Centre to Orissa Government for reconstruction of Secondary Education in the State during the years 1956-57, 1957-58 and 1958-59?

**The Minister of Education (Dr. K. L. Shrimall):**

1956-57	Rs. 8,70,500
1957-58	Rs. 8,48,676
1958-59	Nil so far.

#### Geological Survey of Andhra Pradesh

**3652. Shri M. V. Krishna Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have received the report of the Geological Survey of Andhra Pradesh for the field season 1956-57; and

(b) if so, whether a copy of the report will be laid on the Table?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes, Sir.

(b) It is not the practice to lay copies of the reports on the investigations carried out by officers of the

Geological Survey of India during any field season on the Table of the House, but I should be very happy to furnish the Honourable Member with copies of the reports on the work done in Andhra Pradesh during the field season 1956-57 if he is interested in them. These reports will be published in the form of Memoirs in accordance with its procedure, when the work of a region has been completed.

#### Paid-up Insurance Policies

**3653. Shri P. G. Deb:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1586 on the 12th December, 1957 and state:

(a) whether the total number of Life Insurance policies paid up in the country after nationalization of the Insurance Companies has since been ascertained; and

(b) if so, their number?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information will be available after a few months, when the accounts and business statistics of the Life Insurance Corporation for the period 1st September, 1956 to 31st December, 1957 have been compiled.

#### U.P.S.C.

**3654. Shri Vajpayee:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 328 on the 18th February, 1958 regarding recruitment through U.P.S.C. and state:

(a) whether the requisite information is now available and has since been collected; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible

#### Indian Students Abroad

**3655. Shri Siddiah:** Will the Minister of Education be pleased to refer to the reply given to the Unstarred Question No. 2267 on the 10th April, 1958 and state:

(a) out of the students who went to U.K., Russia and America for higher studies, how many belong to Scheduled Castes and Scheduled Tribes; and

(b) the courses of study which they went to pursue in those countries?

The Minister of Education (Dr. K. L. Shrivall): (a) and (b). Information about Government scholars is being collected and will be placed on the Table of the Sabha as soon as possible. Information about other students is not available and it is extremely difficult for our Missions in these countries to collect the same due to lack of staff, failure on the part of many private students to get themselves registered with these Missions and the large number of students involved.

#### Central Excise Department

**3656. Shri Siddiah:** Will the Minister of Finance be pleased to state:

(a) the total number of employees recruited since 1951 in various classes and cadres in all the circles in the Central Excise Department upto 31st March, 1958; and

(b) the measures taken by Government during these years to fill the reserved quota of posts by Scheduled Castes and Scheduled Tribes?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information is being collected and will be placed on the Table of the House as soon as possible.

#### Central Excise Department

**3657. Shri Siddiah:** Will the Minister of Finance be pleased to state:

(a) the number of class I to class IV employees taken over from the Mysore State Excise Department to the Central Excise Department at the time of integration (class-wise); and